

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

OA No. 060/01106/2014 Date of decision- 13.05.2015.

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

...
Mrs. Neelam Bhandari, Superintendent, Office of Regional Passport Officer, Ministry of External Affairs, 14 Police Line Road, 2nd & 3rd Floor, Ambika Tower, Jalandhar.

...APPLICANT

BY ADVOCATE : Sh. N.P. Mittal

VERSUS

1. Union of India through its Secretary, Govt. of India, Ministry of External Affairs, South Block, New Delhi.
2. Joint Secretary, (PSP) and Chief Passport Officer, Ministry of External Affairs, Patiala House Annexe, CPV Division, Tilak Marg, New Delhi.
3. Regional Passport Officer, Government of India, Ministry of External Affairs, Regional Passport Office, 14th Police Line Road, 2nd & 3rd Floor, Ambika Tower, Jalandhar.
4. Dr. Hardev Singh, Medical Officer (Orthopedic) Civil Hospital, Jalandhar.

...RESPONDENTS

BY ADVOCATE: Sh. Rohit Kapoor.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. The learned counsel for the parties agrees that instant Original Application may be disposed of as having been rendered infructuous.
3. Ordered accordingly.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 13.05.2015.

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